BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA No.289 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name of the Company		Blackberry Distributors Pvt Ltd & Ors.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1)	IRAM	HASSAN, Ad	} For Applican	4 Franklander 9/11/12

ORDER

Ld. Counsel for the petitioners made a request for adjournment. Prayer is allowed.

List on 29/11/2017.

(Jinan K.R.)

Sd

Member (J)

(Vijai Pratap Singh) Member (J)

Sd